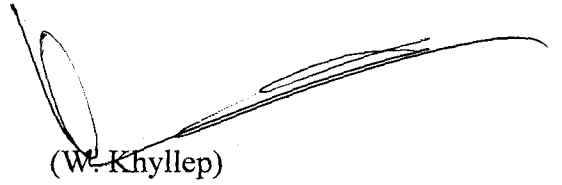


**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION.

Dated Shillong, the 14th November, 2017.

No. LR (A) 32/92/Pt.IV/9- The Governor of Meghalaya is pleased to appoint Shri Khalid Khan as Senior Government Advocate, (In-charge) in the High Court of Meghalaya and to assist the Advocate General and the Additional Advocate General with effect from the date of joining till the time a regular Senior Government Advocate is appointed.



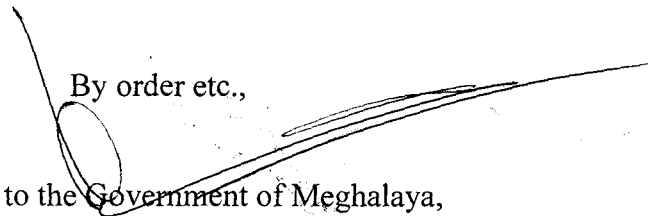
(W. Khylllep)
Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.IV/9-A

Dated Shillong, the 14th November, 2017.

Copy forwarded:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong - 793001.
2. The Accountant General, Meghalaya etc., Shillong.
3. The Registrar General, High Court of Meghalaya, Shillong-793001.
4. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001.
5. Shri K. Khan, Senior Government Advocate (In-charge), High Court of Meghalaya, Shillong.
6. The Treasury Officer, Shillong North/South Treasury.
7. The Secretary, High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. ✓ D.E.O. Law Department.
10. Guard File.



By order etc.,
Secretary to the Government of Meghalaya,
Law Department.

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